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SLP(Crl.)No. 6387 OF 2001

ITEM No.38

Court No. 5

SECTION II
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 6387/2001

(From the judgement and order dated 03/05/2001 in CRLR. 1023/93
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

S.K. AGARWAL

Petitioner (s)

VERSUS

MANOJ DALMIA & ANR.

Respondent (s)

(With Appln(s). for exemption from filing O.T.)
With

SLP(Crl.)No.6388/2001,SLP(Crl.)No.6389/2001

Date : 18/02/2002 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SYED SHAH MOHAMMED QUADRI
HON'BLE MR. JUSTICE S.N. VARIAVA

For Petitioner (s) Mr.Amrash K.Singh,Adv.
Mrs. Shiraz Contractor Patodia,Adv.

For Respondent (s) Mr.Kapil Sibal,Sr.Adv.
M/s Arvind Verma,Siddharth Dave,
Vandana Chugh,
Mr. Rajan Narain,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I..T.....T.....T.....T.....T.....T.....J..T....R
.SP2

On the request of the learned counsel for the
petitioner the case shall be listed after five weeks
for filing rejoinder affidavit.

.SP1

[Naresh Kumar]
Court Master

[Kanwal Singh]
Court Master